

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 341 OF 2016 &  
IA NOS. 742 OF 2016 AND 24 OF 2017**

**Dated: 29<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Mumbai International Airport Pvt. Ltd. ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Amrita Narayan  
Ms. Shreya Mukherjee  
Ms. Manpreet Kaur

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan  
Mr. Vishal Anand  
Ms. Nishtha Kumar for R.2

**ORDER**

Admit. Issue notice on the appeal as well as on the I.A. No. 24 of 2017 (Appl. for stay) to the Respondents returnable on 25.05.2017. Dasti, in addition, is permitted.

List the matter on **25.05.2017.**

**(I. J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**